

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
QUESTION NO. 2272
TO BE ANSWERED ON 06.05.2016

FUNDS UNDER SUPPLEMENTARY NUTRITION PROGRAMME

+2272: DR. SWAMI SAKSHIJI MAHARAJ

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government provides funds to various States/UTs for Supplementary Nutrition Programme under Integrated Child Development Services (ICDS) Scheme;
- (b) if so, the funds allocated/released and utilised thereunder during each of the last three years and the current year, State/UT-wise;
- (c) the quantity of Vitamin A, iron/folic acid, metrogil/Vitamin B and ORS supplied to various States, including Uttar Pradesh in the country under SNP during the said period; and
- (d) whether the Government has taken note that anganwadis are facing shortage of medical equipment in the country and if so, the remedial measures taken/being taken by the Government in this regard?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) & (b): Yes, Madam, the Government provides funds to the States/UTs for Supplementary Nutrition Programme under Integrated Child Development Services (ICDS) Scheme. A statement indicating the funds released and utilized during the financial years 2013-14 and 2014-15 and the funds released during the financial year 2015-16 and 2016-17 (upto 03.05.2016) is at Annex-I.
- (c): Vitamin-A, Iron/Folic acid, Metrogyl/Vitamin-B and ORS do not form part of Supplementary Nutrition Programme under Integrated Child Development Services (ICDS) Scheme. These are provided at the Anganwadi Centres in convergence with the Health Department.
- (d): Under ICDS Scheme, only Medicine kits are provided at the Anganwadi Centres. No medical equipments as such are provided. A statement indicating the expenditure incurred by the States/UTs on Medicine Kits during the financial years 2013-14 and 2014-15 is at Annex-II.

Statement referred to part 'b' of the Lok Sabha Unstarred Question No. +2272

| Statement showing funds released and expenditure reported to States/ UTs for Supplementary Nutrition (SNP) under ICDS Scheme for the year 2013-14, 2014-15 and funds released for SNP for the year 2015-16 and 2016-17 | | | | | | | |
|--|-------------------|------------------|--|------------------|--|------------------|-------------------------------------|
| Rupees in lakh | | | | | | | |
| Sl. No. | State/UT | 2013-14 | | 2014-15 | | 2015-16 | 2016-17 |
| | | Funds Released | Expenditure including State share reported by the States | Funds Released | Expenditure including State share reported by the States | Funds Released | Funds Sanctioned (as on 03.05.2016) |
| 1 | Andhra Pradesh | 40877.32 | 95882.08 | 31693.85 | 71849.34 | 36298.39 | 3224.38 |
| 2 | Bihar | 51022.67 | 129656.98 | 53875.44 | 121958.62 | 69357.73 | 8966.33 |
| 3 | Chhattisgarh | 15794.18 | 26113.39 | 11302.16 | 42707.44 | 32879.98 | 2685.84 |
| 4 | Goa | 385.92 | 145.68 | 515.46 | 1326.31 | 593.45 | 69.48 |
| 5 | Gujarat | 17414.66 | 67018.78 | 18445.91 | 53648.23 | 30058.92 | 4180.42 |
| 6 | Haryana | 6732.32 | 13273.90 | 7424.01 | 13259.28 | 5545.06 | 1351.18 |
| 7 | Himachal Pradesh | 3067.82 | 4329.95 | 2839.15 | 6154.54 | 3707.29 | 995.57 |
| 8 | Jammu & Kashmir | 5631.95 | NR | 5141.04 | NR | 4169.34 | 1581.98 |
| 9 | Jharkhand | 18055.44 | 36908.13 | 20478.70 | 42753.88 | 15927.08 | 4012.24 |
| 10 | Karnataka | 24820.33 | 47394.42 | 40184.12 | 101979.89 | 59330.3 | 5499.47 |
| 11 | Kerala | 4511.22 | 11920.28 | 4917.75 | 15546.96 | 9411.98 | 907.96 |
| 12 | Madhya Pradesh | 42386.37 | 94197.54 | 48462.49 | 97126.72 | 57366.69 | 8122.1 |
| 13 | Maharashtra | 43029.81 | 118293.52 | 37860.23 | 127299.89 | 37690.9 | 7228.77 |
| 14 | Orissa | 29109.00 | 74539.13 | 38610.37 | 68238.38 | 37421.34 | 4513.68 |
| 15 | Punjab | 6174.61 | 3588.44 | 5577.39 | 10615.45 | 3184.64 | 1183.58 |
| 16 | Rajasthan | 24075.05 | 53197.71 | 23837.65 | 57891.43 | 22694.59 | 3820.52 |
| 17 | Tamil Nadu | 22639.02 | 47052.00 | 26961.81 | 61148.72 | 27006.2 | 3062.1 |
| 18 | Telangana | 0.00 | 0.00 | 13088.78 | 24759.04 | 18292.97 | 2033.24 |
| 19 | Uttar Pradesh | 126054.32 | 296289.68 | 152371.18 | 354924.38 | 203927.22 | 22496.96 |
| 20 | Uttarakhand | 1751.25 | 9436.50 | 6014.82 | 15229.7 | 21307.95 | 500 |
| 21 | West Bengal | 35245.14 | 51994.94 | 37687.47 | 79545 | 42524.56 | 8206.44 |
| 22 | A & N Islands | 101.37 | 775.78 | 147.23 | 702.6 | 267.67 | 29.36 |
| 23 | Chandigarh | 265.39 | 516.52 | 341.99 | 537.26 | 535.56 | 125.06 |
| 24 | Dadra & N Haveli | 98.78 | NR | 123.48 | NR | 62.38 | 35.23 |
| 25 | Daman & Diu | 100.41 | 181.80 | 67.34 | 137.83 | 40.24 | 14.29 |
| 26 | Lakshadweep | 29.02 | 93.07 | 46.96 | 69.86 | 68.31 | 9.97 |
| 27 | Delhi | 6249.29 | 11150.62 | 4978.98 | 14291.81 | 6740.28 | 1529.68 |
| 28 | Puducherry | 177.71 | 328.30 | 182.37 | 1700.79 | 340.04 | 68.69 |
| 29 | Arunachal Pradesh | 3492.73 | 1226.91 | 5032.15 | 4661.44 | 4194.48 | 453.09 |
| 30 | Assam | 34300.52 | 33124.76 | 45517.33 | 47490.45 | 33637.97 | 10591.75 |
| 31 | Manipur | 4449.10 | Nil | 3632.78 | 2040.71 | 1150.6 | 500 |
| 32 | Meghalaya | 8110.80 | 8110.77 | 9380.22 | 10300.21 | 7565.63 | 1005.16 |
| 33 | Mizoram | 2481.65 | 3036.99 | 2437.62 | 2370.79 | 1551.5 | 351.35 |
| 34 | Nagaland | 3445.56 | 3790.12 | 5308.79 | NR | 1717.06 | 658.68 |
| 35 | Sikkim | 587.68 | 741.74 | 734.59 | 837.76 | 434.3 | 61.83 |
| 36 | Tripura | 4000.16 | 5815.48 | 5969.31 | 6566.36 | 7870.18 | 780.32 |
| | Total | 586668.57 | 1250125.91 | 671190.92 | 1459671.07 | 804872.78 | 110856.70 |

Statement referred to part 'd' of the Lok Sabha Unstarred Question No. +2272

| Statement showing expenditure on Medicine Kit during 2013-14 and 2014-15 as reported by the States / UTs. | | | |
|---|--------------------|---------------|----------------|
| (Rs. in lakh) | | | |
| S.No. | States/ UTs | 2013-14 | 2014-15 |
| 1 | ANDHRA PRADESH | 858 | 487.87 |
| 2 | BIHAR | NR | |
| 3 | CHHATTISGARH | 12.62 | |
| 4 | GOA | NR | 11.26 |
| 5 | GUJRAT | 1.9 | 3.29 |
| 6 | HARYANA | NR | |
| 7 | HIMACHAL PRADESH # | 298.49 | |
| 8 | JAMMU & KASHMIR | NR | 125.81 |
| 9 | JHARKHAND | 180 | 243.52 |
| 10 | KARNATAKA | 169.7 | 590.99 |
| 11 | KERALA | 330.44 | 297.45 |
| 12 | MADHYA PRADESH | 177.94 | 45.46 |
| 13 | MAHARASHTRA | NR | |
| 14 | ODISHA | NR | 0 |
| 15 | PUNJAB | 159.92 | 58.93 |
| 16 | RAJASTHAN | 271.54 | |
| 17 | TAMIL NADU | 467.72 | 519.69 |
| 18 | UTTRAKHAND | 111.46 | 159.84 |
| 19 | UTTAR PRADESH | 386.84 | 1159.64 |
| 20 | WEST BENGAL | 205.18 | 848.74 |
| 21 | DELHI | NR | 56.3 |
| 22 | PUDUCHERRY | 4.03 | 4.32 |
| 23 | ANDAMAN & NICOBAR | 6.9 | 7 |
| 24 | CHANDIGARH | 4.69 | 4.99 |
| 25 | D. & NAGAR HAVELI | NR | |
| 26 | DAMAN & DIU | 0.61 | 0.61 |
| 27 | LAKSHADWEEP | NR | |
| 28 | ARUNACHAL PRADESH | NR | |
| 29 | ASSAM | 492.58 | 199.96 |
| 30 | MANIPUR | NR | 96.56 |
| 31 | MEGHALAYA | 26.19 | 51 |
| 32 | MIZORAM | NR | 22.44 |
| 33 | NAGALAND | 34.55 | 39.8 |
| 34 | SIKKIM | NR | |
| 35 | TRIPURA | NR | |
| 36 | TELANGANA | * | 336.84 |
| | Total | 4201.3 | 5372.31 |

The State Govt. has clubbed expenditure on PSE Kit with Medicine kit

N.R = Not reported in Statement of Expenditure